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COCP-3294-2023

ROOP LAL  
VSALKA SHARMA, PRINCIPAL INTEGRATED FINANCIAL ADVISOR  
MINISTRY OF DEFENCE AND ANOTHER

Present : Mr. Bhim Sen Sehgal, Advocate  
for the petitioner.

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Notice of motion.

Mr. S. P. Jain, Addl. Solicitor General of India, assisted by Mr.  
Rohit Verma, Advocate, present in Court, accepts notice on behalf of the  
respondents and seeks some time to file reply.

List again on 13.03.2024.

20.10.2023

*Waseem Ansari*( ARVIND SINGH SANGWAN )  
JUDGE